

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 762 OF 2018
IN DFR NO. 1540 OF 2018

Dated : 7th December, 2018

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member
Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of :

Uttarakhand Power Corpn. Ltd.

.... Appellant(s)

Vs.

M/s Greenko Budhil Hydro Power Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : Mr. Hemant Singh
Mr. Tushar Srivastava for R-1

ORDER

Order is reserved.

(Ravindra Kumar Verma)
Technical Member
mk/pk

(Justice N.K. Patil)
Judicial Member